

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 4635
TO BE ANSWERED ON 29.03.2023**

CCTV SURVEILLANCE AT MRTS AND SUBURBAN STATIONS

4635. SHRI DAYANIDHI MARAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry has taken note of media reports that many Mass Rapid Transit System (MRTS) and Suburban stations are exposed to the risk of anti-social activities due to the lack of lighting and surveillance and if so, the steps being taken to correct these issues;**
- (b) the steps taken by the Ministry for the maintenance of cleanliness, better lighting and improved sanitation facilities at MRTS stations in Chennai along with the funds allocated for these projects in the last five years;**
- (c) whether the Ministry has any plans or proposals to provide comprehensive security mechanisms and CCTV surveillance at all MRTS and Suburban stations and if so, the details thereof; and**
- (d) whether the Ministry has any proposals to increase the presence of female security personnel at stations or other steps to boost confidence for working women travelling during late hours and if so, the details thereof?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4635 BY SHRI DAYANIDHI MARAN TO BE ANSWERED IN LOK SABHA ON 29.03.2023 REGARDING CCTV SURVEILLANCE AT MRTS AND SUBURBAN STATIONS

(a) to (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith. However, provision for security infrastructure, lighting and facilities for conducting surveillance are being provided by Indian Railways. Provision of such infrastructure/facilities is an ongoing process and is being reviewed from time to time in consultation with all stakeholders. Mass Rapid Transit System (MRTS) Stations in Southern Railway and Suburban Railway Stations in Indian Railways have been provided with adequate lighting arrangements. Additional lighting arrangements i.e. 20 meter high mast, octagonal posts, 30W LED lights, 80W lights, 90W lights and 200 W lights have been provided over MRTS section at an estimated expenditure of ₹ 1.87 Cr.

Works for provision of CCTV surveillance have been sanctioned at all stations (except halt stations) of Indian Railways including suburban stations. Presently 13 stations of MRTS are covered under CCTV surveillance.

Year-wise funds allocated is as under:-

Year	Funds Allocated
2018-19	₹ 14,92,330/-
2019-2020 (upto Feb '2020)	₹ 14,92,330/-
Mar 2020- June 2021	₹ 30,000/- per station
July 2021- Mar 2022	₹ 1,00,000/- per station
2022-23	₹ 1,00,000/- per station

So far as the presence of female security personnel are concerned, recruitment of 4078 and 298 lady Constables and Sub-Inspectors respectively in RPF has been completed recently increasing the percentage of women in RPF from 3% to 9%.

In addition, the following measures including infrastructural measures in Suburban Railway system/MRTS are being taken by the Railways for security and safety of passengers including women passengers:-

- 1. Electrical Multiple Unit (EMU) trains for suburban services have been provided with separate ladies coaches.**
- 2. Flasher lights have also been provided in ladies coaches in EMU rakes in some zonal railways. When the alarm chain of the coach will be pulled, these lights will start blinking and buzzer will start sounding till resetting of alarm chain.**
- 3. Grills have been provided in the ladies compartment windows in EMU coaches to avoid chain snatching etc.**
- 4. Regular drives are conducted from time to time against entry of male passengers into the compartments reserved for ladies and action is taken against offenders as per extant legal provisions.**

- 5. Mixed escorts consisting of combined strength of male & female RPF/RPSF personnel are deployed on vulnerable trains for security of passengers.**
- 6. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No. 112).**
- 7. Railways are in regular touch with passengers including women passengers through various social media platforms viz. twitter, facebook, Koo etc., to address their security concerns.**
- 8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**
